

**Jobs for unemployed persons during Seventh Plan period**

1027. DR. H. P. SHARMA:

SHRIMATI MAIMOONA  
SULTAN:

Will the Minister of LABOUR be pleased to state:

(a) what is the estimated number of unemployed (i) graduates and above and (ii) other educated unemployed persons at present;

(b) what is the total number of unemployed persons on the rolls of Employment Exchanges and the estimated number of unemployed person not registered with the Exchanges;

(c) what will be the estimated number of unemployed persons under various categories that are likely to be added during the Seventh Five Year Plan period; and

(d) what are the targets for employment fixed in respect of various categories of job-seekers, under the Seventh Plan?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJALIAH): (a) According to the Seventh Five Year Plan documents, the estimate of unemployed among the aducated manpower, namely, matriculates and graduates and above was 3.7 million as at the beginning of 1985. The break-up by graduates and above and other educated unemployed persons is not available.

(b) In August, 1983, the total number of job-seekers, not all of whom may be unemployed on the rolls of the Employment Exchanges was about 25.37 million. The estimate of the unemployed persons not registered with the Employment Exchanges is not available.

(c) According to the Seventh Five Year Plan documents, the backlog of the unemployed at the outset of the

Seventh Plan was of the order of 9.2 million for the age group 5-plus. It has been estimated that the net addition to the labour force in this age group would be 39.33 million during the Seventh Five Year Plan period. Category-wise break-up of the unemployed persons is not available.

(d) It is expected that additional employment of the order of 40.36 million standard persons years would be generated during the Seventh Plan period. The break-up of this figure by various categories of the job-seekers is not available.

**Interim report of Fourth Central pay Commission**

1028. SHRIMATI MAIMOONA  
SULTAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Fourth Central Pay Commission for the Central Government employees has submitted or proposes to submit an Interim Report for the benefit of those who have or are likely to retire before the final report of the Commission is submitted;

(b) if so, by when the Interim Report is likely to be submitted to Government;

(c) whether the Pay Commission has already taken a decision in respect of some of the issues referred to it, if so, what are the details in this regard; and

(d) by when the Commission is likely to submit its final report?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI):

(a) and (b) The Commission submitted a Report on 29-3-1985 for grant of relief of an interim character to Central Government employes